Contract for cable laying in Mainpuri

†2656. SHRI GHANSHYAM CHANDRA KHARWAR: SHRI BALKAVI BAIRAGI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of contracts for laying cable awarded during the last three years in district Mainpuri;

(b) the details thereof;

(c) the number of contracts under which work related to laying of cables has been completed as per prescribed time schedule and the contracts under which laying work has been completed after expiring of time schedule;

(d) the amount paid for said contracts, separately, indicating the depth; and

(e) the action taken against the contractors who completed the work after prescribed time schedule; if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAP AN SIKDAR): (a) and (b) the number of cable laying contracts awarded during the last three years in Mainpuri District is as per Statement—I (*See* below).

(c) The works awarded to two contractors each during 1999-2000 and 2000-2001 were completed as per prescribed time schedule. Out of works awarded to 8 contractors for 2001-2002, 5 contractors have completed their works as per prescribed time schedule. One contractor has not taken up any work. The remaining 2 contractors having two contracts each are likely to complete their work by May, 2002.

(d) The cable is laid as per standard depth and details regarding the amount paid is given separately in Statement—II (*See* below).

[†]Original notice of the question was received in Hindi.

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[18 April, 2002]

(e) There was delay in cable laying due to non-receipt of certain specific sizes of cables from the suppliers. As the work was delayed due to non-supply of cables, no action against contractors is contemplated. As far as contractor who has not taken up work, action as per work contract is being taken.

Statement-I

Details of Contracts Awarded for laying Underground, Cable in Mainpuri District

Financial	No. of contracts for laying cables awarded	Name of the contractors		
Year				
		1	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony, Etawah.	
1999-2000	02	2	M/s Bhagwati Trading Corporation. 158, Lakhanpur, Kanpur.	
		1	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony. Etawah.	
2000-2001	02	2	M/s Bhagwati Trading Corporation, 1S8, Lakhanpur, Kanpur.	
2001-2002	10	1	M/s BR. Singh Bhadoria 05, Devpura, Mainpuri (2 Contracts)	
		2	M/s Light Electrical Beharipur Dhal, Bareilly. (2 Contracts)	
		3	M/s Syndicate Contractors Kanpur.	
		4	M/s S & S Enterprises, Etawah	
		5	M/s Ashok Kumar, Ram Nagar Phatak, Etawah	
		6	M/s A.C. Enterprises, Lucknow	
		7	M/s Rahul Traders Kashganj	
		8	M/s Ram Associate Hardoi	

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Statement—II

Financial	Name A Address of Contractor	Cable laid	Amount	Remarks
Year		in Kms.	(Rs.)	
	M/s S.P.S. Yadav C-2Q/21 Awas Vikas Colony, Eta wan.	242.308	65,13,749.00	
1999.2000	M/s Bhagwati Trading Corporation, 158, Lakhanpur, Kanpur.	98.579	30,24.525.00	
	M/s S.P.S. Yadav C-20/21 Awas Vikas Colony, Etawah.	07.813	3,29,720.00	
2000-2001 2001-2002	M/s Bhagwati Trading Corporation, 1SS, Lakhanpur, Kanpur.	07.730	3,86,925.00	
	M/s BR Singh Bhadoria 05, Devours, Main pun	23.988	4.80,549.00	Work not completed
	M/s Light Electrical Beharipur Dhal, Bareiliy.	64.508	12.96.262.00	Work not completed
	M/s Syndicate Contractors Kanpur.	20.375	4,79,798.00	
	M/s SAS Enterprises, Etawah	64.574	10,97,580.00	
	M/s Ashok Kumar, Ram Nagar Pfcatak, Etawah	43.405	8.59,446.00	
	M/s A.C. Enterprises, Lucknow	17.698	2.52.020.00	
	M/s Rahul Traders Kashganj	Nil	Nil	Work was awarded but the Contractor did not do any work.
	M/s Ram Associate Hardoi	15.500	2,53.575.00	

Details of Contractors, Cable Laid and Amount paid

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